

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : M.R.ANITHA**

**DATE OF APPOINTMENT : 06.03.2020**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver(Weight)</b>	<b>Vehicles(Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
30.600 cents of property in Sy.No.123/9	Nil	Rs.17,000/- SBI, Chalakkudy, (FD), Rs.5,25,259/-, SBI, High Court branch (savings), Rs.1,41,000/- (TSB), Rs.8,00,000/- (Canara Bank)	35 sovereigns	NIL	NIL
10 cents of property in Sy.No.39/2	NIL	NIL	NIL		
942/2 – 14 cents of land, 942/3 – 31 cents of land	House (put up on availing housing loan)	NIL	NIL		
939-28 cents Nilam (wet land)	Nil	NIL	NIL		

### LIABILITIES

**Particulars:-**

1. **Joint Housing loan of Rs.18.75 Lakhs**  
**[Outstanding amount Rs. 13.5 Lakhs, as on today]**

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Note:- Further details available with the Hon'ble Chief Justice

Date: **01.06.2020**

  
**M.R.Anitha , Judge**